

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Manoranjan Kumar No. I, Chief Judicial Magistrate, Bokaro.
2. Mr. Anuj Kumar No. II, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro.
3. Mr. Manoj Kumar Prajapati, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat).
4. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
5. Mr. Achhat Srivastava, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
6. Mr. Krishna Lohra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chaibasa (Chakradharpur).
7. Mr. Manoj Kumar Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chatra.
8. Mr. Shera Samson Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Ms. Sumeeta Shweta Minz, , Civil Judge (Sr. Div.)-cum-J.M., Chatra.
10. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Daltonganj.
11. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj.
12. Ms. Sonam Vishnoi, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
14. Mr. Nirbhay Prakash, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
15. Ms. Divya Mishra, Chief Judicial Magistrate, Deoghar.
16. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar.
17. Ms. Sangita, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
18. Ms. Pooja, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar (Madhupur).
19. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Dhanbad.
20. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
21. Mr. Pradeep Kumar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
22. Mr. Manish Kumar Mishra, Civil Judge (Sr. Div.)-cum-J.M.-cum-Spl. Judge Eco. Offences, Dhanbad.
23. Ms. Sama Roshini Kullu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
24. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad
25. Mr. Anup Tirkey, Chief Judicial Magistrate, Dumka.
26. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
27. Md. Abdul Naseer, Chief Judicial Magistrate, Garhwa.
28. Mr. Rajendra Prasad, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
29. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
30. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
31. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
32. Mr. Binod Kumar, Chief Judicial Magistrate, Giridih.
33. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
34. Mr. Chandan, Chief Judicial Magistrate, Godda,
35. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
36. Mr. Praveen Oraon, Civil Judge (Sr. Div.)-cum-J.M., Godda.
37. Ms. Shweta Kumari No. II, Chief Judicial Magistrate, Gumla.
38. Mr. Rajiv Tripathi, Chief Judicial Magistrate, Hazaribagh.
39. Ms. Tanvee, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
41. Mr. Zaved Khan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
42. Mr. Vishal Gaurav, Chief Judicial Magistrate, Jamshedpur.
43. Mr. Bishwanath Oraon, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Ms. Avaniika Gautam, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Mr. Dharmendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Ms. Ritu Kujur, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
48. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur
49. Mr. Nitish Neilesh Sanga, Chief Judicial Magistrate, Jamtara.
50. Mr. Arjun Saw, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti.
51. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma.
52. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Koderma (U.O.T.).
53. Mr. Vikram Anand, Chief Judicial Magistrate, Latehar.

54. Ms. Meenakshi Mishra, Civil Judge (Sr. Div.)-cum-J.M., Latehar.
55. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
56. Mr. Sanjit Kumar Chandra, Chief Judicial Magistrate, Pakur.
57. Ms. Arti Mala, Chief Judicial Magistrate, Ramgarh.
58. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
59. Mr. Uttam Sagar Rana, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
60. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
61. Mr. Shashi Bhushan Sharma, Chief Judicial Magistrate, Ranchi.
62. Ms. Ritwika Singh, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Ms. Angelina John, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Abhinav, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Ravi Narayan, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
66. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
68. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
69. Mr. Abhishek Prasad, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj.
70. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Sahebganj.
71. Ms. Kamala Kumari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal).
72. Ms. Lucy Sosen Tigga, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
73. Mr. Gautam Gobinda, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella-Kharsawan (Chandil) (U.O.T.).
74. Ms. Nitasha Barla, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending two days **“Refresher Training Programme on Criminal Trial for Civil Judge (Sr. Div.) (R-4)” (half of the cadre 1st batch)**, scheduled to be held on **16th & 17th May, 2026** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid two days **“Refresher Training Programme on Criminal Trial for Civil Judge (Sr. Div.) (R-4)” (half of the cadre 1st batch)**, scheduled to be held on **16th & 17th May, 2026** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date(s) as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Vishwa Nath Shukla

Registrar (Administration)

Memo No. 1720 /Apptt.

Dated, Ranchi, the 24/04/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 361/JAJ dated 15.04.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)